

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 49(ND)/2015
RT CP No.200/Chd/Hry/2017
with
CA Nos.130/2015, 130/2016, 76/C-1/2016
& 228/2017**

Sh. Rajat Kumar Bhalotia & Anr.

...Petitioners

Versus.

M/s Sai Tech Medicare Pvt. Ltd.& Ors.

...Respondents

Present: Mr. Deepak Kapoor, Advocate for the petitioners.

Mr. Vaibhav Sahni, Advocate for Mr. Gaurav Mankotia,
Advocate for respondent Nos. 1 to 3.

The Hon'ble Member (Judicial) is on official tour, hence the matter
is adjourned to 20.02.2018.

Sd/-
Bench Officer.

December 19, 2017.
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